

(b) if so, the details thereof; and

(c) the expenditure incurred on the maintenance and operation of this train by the Railways since its inception?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c). The Life Line Express has been launched and run by a voluntary organisation. As per the Memorandum of Understanding the Ministry of Railways were only to make available remodel, run/stable 3 BG Coaches for Impact India Foundation. All social, technical and medical aspect including medical equipment and staff required for running this mobile hospital are being undertaken by the Impact India foundation. Maintenance and operation charges of these coaches are being borne by Impact India Foundation.

Rail Development Projects in Orissa

3011. SHRI MURALIDHAR JENA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Development Projects in Orissa have been shelved and the money allotted for these projects has been transferred to the other States;

(b) if so, the details thereof and the reasons therefor;

(c) whether shelving of these projects is likely to cause escalation in the cost of these projects; and

(d) the amounts already spent on the ongoing Railway projects in the State?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) and (c). Do not arise.

(d) The amount so far spent upto 31.3.96 on ongoing New Lines, Doubling and Gauge Conversion Railways Projects in Orissa State is about Rs. 950 crores.

Pension Adalats

3012. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Pension Adalats organised in all Zones of the Railways; and

(b) the number of pensions cases decided by Pension Adalats in each of the Zones during 1995 and pending as on June 30, 1996?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Pension Adalats in Zonal Headquarters and Divisions are held once in every year, i.e. on 15th of December.

(b) Number of grievances decided and the number of grievances pending in the last pension adalat

conducted on 15.12.95 are as under. Figures as on 30.06.96 are not available.

| Railway | No. of cases decided | No. of cases Pending |
|---------------|----------------------|----------------------|
| Central | 768 | 130 |
| Eastern | 440 | 4 |
| Northern | 333 | 47 |
| North Eastern | 207 | 64 |
| Northeast Ft. | 76 | 22 |
| Southern | 636 | 46 |
| South Central | 226 | 17 |
| South Eastern | 104 | 29 |
| Western | 379 | 2 |

Pension to Freedom Fighters

3013. SHRI P.R. DASMUNSI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of freedom fighters enjoying pension as on March 31, 1996, State-wise;

(b) whether the proven absconders of National struggle are considered for sanction of freedom fighters' pension;

(c) the amount of pension given to the freedom fighters by the States and Centre, separately; and

(d) the amount spent on this head during 1995-96?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). From the inception of the Scheme Freedom Fighters' pension has been sanctioned to 162757 persons upto 31.03.1996. A Statement showing state-wise details of persons who have been sanctioned freedom fighters pension by the Central Government is attached.

(b) Freedom Fighters who participated in the National Struggle with proven suffering of atleast six months abscondence against an executive order are considered for sanction of freedom fighters' pension.

(c) The Freedom Fighters are drawing Central pension at the rate of Rs. 1500 per month. The rates of pension granted by the State Government various from State to State. However, the details of the rates of State pension are not available.

(d) The total amount of Rs. 1,31,38,51,787 has been spent on Payment of Central pension under Swatantrata Sainik Samman Pension Scheme during the financial year 1995-96.